

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No. ECI/PN/ 27/2007

Dated: 8th June, 2007

PRESS NOTE

Subject: Bye-elections to the Uttar Pradesh Legislative Council by the Members of Legislative Assembly to fill two casual vacancies caused due to death of Sh. Birkramaditya and Shri Verma B. R. on 14th January, 2007 and 9th February, 2007 respectively.

Two vacancies have occurred in the Uttar Pradesh Legislative Council due to the death of Sh. Bikramaditya on 14th January, 2007 and Sh. Verma B. R. on 9th February, 2007, before the expiration of their term of offices which were upto and including the 30th January, 2009 and 6th July, 2010 respectively.

The Election Commission has decided to hold two bye-elections to the Uttar Pradesh Legislative Council by Members of Legislative Assembly fill up the above mentioned two vacancies in accordance with the following programme: -

Sl. No.	Events	Date
1.	Issue of Notification	18 th June, 2007(Monday)
2.	Last date of making nominations	25 th June, 2007 (Monday)
3.	Scrutiny of nominations	26 th June, 2007 (Tuesday)
4.	Last date for the withdrawal of candidatures	28 th June, 2007 (Thursday)
5.	Date of poll	5 th July, 2007 (Thursday) between 9.00 A.M. to 4.00 P.M.
6.	Counting of Votes	5 th July, 2007 (Thursday) at 5.00 P.M.
7.	Date before which election shall be completed	9 th July, 2007(Monday)

**(LALIT MOHAN)
SECRETARY**